

7

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 88/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017**

Name of the Company: Neeraj Papers Agencies Ltd.

V/s.

Rainbow Papers Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	Mr. Navin Pahwa	Advocate	Respondent	
----	-----------------	----------	------------	---

2.	Mr. Aditya J. Pandya	Advocate	Respondent.	
----	----------------------	----------	-------------	---

3.	Mr. Chaitanya S. Joshi	Advocate	Petitioner	
----	------------------------	----------	------------	---

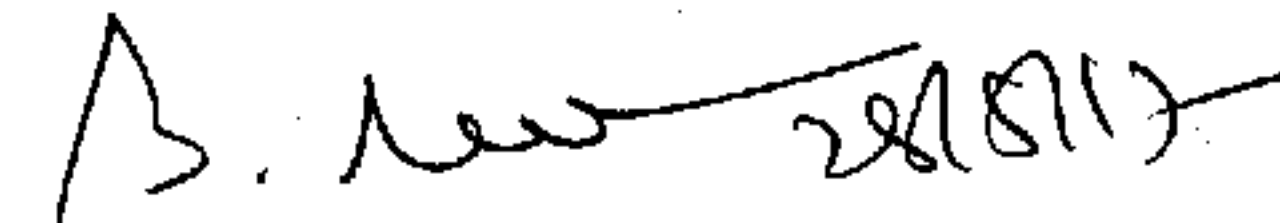
ORDER

Learned Advocate Mr. Chaitanya Joshi present for Operational Creditor. Learned Advocate Mr. Navin Pahwa with Learned Advocate Mr. A.J. Pandya present for Respondent.

Objections filed.

Learned Counsel for Applicant requested time.

List the matter on 31.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of August, 2017.